

Re: Establishment of Railway Division in Kalaburagi, Karnataka-laid

SHRI RADHAKRISHNA (GULBARGA): I would like today to highlight a crucial and long-pending demand of the people of Kalaburagi and Kalyana Karnataka which is the establishment of a Railway Division in Kalaburagi. My constituency, Kalaburagi, a part of Kalyan Karnataka, has been granted special status under Article 371(J) of the Constitution to ensure equitable allocation of funds to accelerate the region's development in terms of education, employment, social indicators and infrastructure. The establishment of the Kalaburagi Railway Division is one of the most important aspects to realize the region's potential. The railway division was announced over a decade ago in the Interim Budget of 2014-15, with Rs 5 crores allocated for this purpose. Additionally, the Karnataka Government too has provided the necessary land free of cost. Despite these efforts, there has been an unacceptable delay in commissioning the Railway Division in Kalaburagi, depriving the people of Kalyan Karnataka an opportunity to accelerate their economic development. This delay clearly indicates that the welfare and development of the people of Kalyan Karnataka has not been a priority for the BJP Government for a decade.

Therefore, I urgently demand that the sanctioning of the long-pending establishment of the Railway Division in Kalaburagi be fast tracked and implemented immediately.